

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF JULY NEW MEDIA SOLUTIONS AND
TECHNOLOGIES PRIVATE LIMITED

1.	NAME OF THE CORPORATE PERSON	JULY NEW MEDIA SOLUTIONS AND TECHNOLOGIES PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	AUGUST 26, 2009
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, BANGALORE
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U72200KA2009PTC050746
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	PRESTIGE SOLITAIRE, LEVEL - II, NO.6 BRUNTON ROAD, BANGALORE - 560001, KARNATAKA, INDIA.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	NOVEMBER 17, 2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND REGISTRATION NUMBER OF THE LIQUIDATOR	Name: VASUDEVAN GOPU Address: 18/30, RAMANI STREET, K.K. PUDUR, SAIBABA COLONY, COIMBATORE - 641038, TAMILNADU. Email: vasudevangopu.ip@gmail.com; vasudevanacs@gmail.com Telephone No. 0422-4347063 Registration No. IBBI/IPA-002/IP-N00291/2017-18/10849
8.	LAST DATE FOR SUBMISSION OF CLAIMS	DECEMBER 17, 2022

Notice is hereby given that July New Media Solutions and Technologies Private Limited has commenced voluntary liquidation on November 17, 2022.

The stakeholders of July New Media Solutions and Technologies Private Limited are hereby called upon to submit a proof of their claims, on or before December 17, 2022 to the liquidator at the address mentioned against item No.7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

November 21, 2022
Coimbatore.

Vasudevan Gopu
Liquidator of July New Media Solutions and Technologies Private Limited
IP Reg No: IBBI/IPA-002/IP-N00291/2017-18/10849

